

Apart from social audits, independent monitoring and verification is done by National Level Monitors (NLMs) and also Area Officers in cases of specific complaints.

Allocation of bauxite mines to private companies

*276. SHRI RAM KRIPAL YADAV: Will the Minister of MINES be pleased to state:

(a) whether Government has allocated any bauxite mines to private companies in the past and if so, the details thereof, year-wise;

(b) which are those mines and how much revenue is being generated from those companies; and

(c) whether these bauxite mines are allocated to private companies on preferential basis or on auction basis and the details thereof?

THE MINISTER OF MINES (SHRI DINSHA J. PATEL): (a) As per the provisions of the Mines and Minerals (Development and Regulation) (MMDR) Act, 1957, State Governments are empowered to grant mining leases for all minerals. However, prior approval of the Central Government is required for granting mineral concessions in respect of minerals specified in Parts 'B' and 'C' of the First Schedule to the MMDR Act, 1957, including Bauxite. As per information furnished by the Indian Bureau of Mines (IBM), three mining leases were granted during the years 2009-10 to 2011-12 to private companies for bauxite and associated minerals. Apart from that a mining lease having an area 353.98 hectares has been renewed to BALCO on 22.6.2011 in Surguja district of Chhattisgarh. Details of mining lease granted/renewed to private companies/lessees for bauxite during 2009-10 to 2012-13 is given in the Statement-I (*See below*).

(b) The information regarding revenue generated from mines is not centrally maintained. However, as per the information furnished by the IBM, State-wise royalty collected by the State Governments in respect of Bauxite for the years 2010-11 to 2012-13 is given in the Statement-II (*See below*).

(c) There is no provision for auction of minerals in the MMDR Act, 1957 for non coal minerals. The mining leases are granted by the State Governments under the MMDR Act, 1957.

Statement-I

The details of Mining Leases granted to the Private Companies/Leases for Bauxite & Associated minerals during 2009-10 to 2012-13

Mineral	State/ District	Village	Area in Hects.	Date of Grant	Period in Years	In favour of
Bauxite & Associated Minerals	Madhya Pradesh	Tikriya	4.01	18.6.2009	20	Smt. Aruna Devi Balaji.
Bauxite	Maharashtra Ratnagiri	Gudheghar	91.58	20.07.2010	20	M/s Infrastructure Logistic Pvt. Ltd.
Bauxite	Madhya Pradesh Katni	Padwar	25.82	12.09.2011	30	M/s Katni Minerals Pvt. Ltd.
Bauxite	Chhattisgarh Surguja	Kesra, Sapnadad, Kudaridih	353.98*	22.6.2011	10; w.e.f 07.07.2010	M/s Bharat Aluminium Company Limited.

*Renewal Case

Written Answers to

[10 February, 2014]

Starred Questions

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Statement-II

*Royalty collection in respect of Bauxite during the
years 2010-11 to 2012-13*

(In Rs. Lakhs)

Year	Chhattisgarh	Goa	Gujarat	Jharkhand	Karnataka	Madhya Pradesh	Maharashtra	Odisha	Tamil Nadu
2010-11	2602.54	35.05	1478.00	2124.75	39.23	985.61	2231.25	5618.19	25.36
2011-12	3279.82	25.01	1826.58	2366.33	31.93	1216.00	2103.61	6374.75	28.65
2012-13	2317.89	31.40	6884.29	2151.15	36.42	1046.00	2604.00	6628.03	-